

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 826/2019

RAMESH KUMAR CHHABRA

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

Date : 10-04-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Vikash Singh, AOR

For Respondent(s)

Ms. Harshita Raghuvanshi, Adv.
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete qua respondent No.1 but no one has entered appearance on his behalf.

Respondent No.2 is granted four weeks' time, to file counter affidavit.

Matter be processed for listing before the Hon'ble Court as per rules after expiry of four weeks.

RAJESH KUMAR GOEL
Registrar

SB